



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 30. CUTTACK, FRIDAY, OCTOBER 23, 1936.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

CONTENTS.

	PAGE.		PAGE
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	121-123	PART V.—Acts of the Indian Legislature assented to by the Governor-General.	
		(Nothing for publication.)	
PART II.—Educational Notices, Results of Examinations, etc.		PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.	
(Nothing for publication.)		(Nothing for publication.)	
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.		PART VII.—Advertisements and Notices, etc.	
(Nothing for publication.)		(Nothing for publication.)	
PART IV.—Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.		PART VIII.—Sale Notices of the Forest Department.	
(Nothing for publication.)		(Nothing for publication.)	
		PART IX.—Circulars and General Letters by the Comptroller, Orissa.	
		(Nothing for publication.)	
		SUPPLEMENT	
		(Nothing for publication.)	

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA.

DATE AND DAY.	STANDARD. TIME.	STATION.	REMARKS.
NOVEMBER 1936—			
5th, Thursday	8-30 P.M.	Leave Puri	.. By Special train.
6th, Friday	8-15 A.M.	Arrive Salur	.. (Private Arrival).
	8-30 A.M.	Detrain Leave Salur	.. By car.
	11-30 A.M.	Arrive Koraput	.. (Collector's House).
	3-45 A.M.	Leave Koraput	.. By car.
	4-30 P.M.	Arrive Jeypore (Nua Bondho).	
7th, Saturday to 11th, Wednesday	.. } .. }	HALT.	

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936— 12th, Tuesday	8-30 A.M.	Leave Jeypore	.. By car.
	9-15 A.M.	Arrive Koraput	.. (Collector's House).
	4-30 A.M.	Leave Koraput	.. By car.
	7-30 P.M.	Arrive Salur	
		ENTRAIN.	
13th, Friday	.. 2-25 A.M.	Leave Salur	.. By special train
	7-50 A.M.	Arrive Naupada Junction.	
	8-30 A.M.	Leave Naupada Junction	By special train on the narrow gauge.
	10-20 A.M.	Arrive Parlakimedi.	
14th, Saturday	..	HALT.	
15th, Sunday	.. 6-15 P.M.	Leave Parlakimedi (Bosonto Nibas).	.. By car.
	7-15 P.M.	Arrive Palasa.	
		ENTRAIN.	
	8-00 P.M.	Leave Palasa	.. By special train.
16th Monday	.. 7-30 A.M.	Arrive Berhampur.	
	8 00 A.M.	Detrain	.. (Public Arrival) Inspection of Guard of Honour and introduction of officials and non-officials to His Excellency by the Collector. His Excellency, Lady Hubback and the party then return to the special train.
	8 52 A.M.	Detrain and leave for the Darbar Hall, Berhampur.	
	9-00 A.M.	Arrive Darbar Hall	.. Inspect the Guard of Honour. Receive Municipal Council address
	9-20 A.M.	Leave Darbar Hall	.. By car.
	9-55 A.M.	Arrive Collector's bungalow, Chatrapur.	
17th, Tuesday	..		
to	..		
20th, Friday	..		
21st, Saturday	..	9-00 A.M. Leave Chatrapur	.. By car.
		9-30 A.M. Arrive Rambha.	
22nd, Sunday		10-00 A.M. Leave Rambha	.. By Special train.
		2-00 P.M. Arrive Puri.	
		Detrain and drive to Government House, Puri.	

PARTY.

His Excellency.

Lady Hubback.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lieutenant Muhammad Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Governor's Camp, Orissa" without the addition of the name of any post town.

J. S. WILCOCK.

Private Secretary to His Excellency the
Governor of Orissa.

HOME, REVENUE AND FINANCE
DEPARTMENTS.

NOTIFICATIONS.

The 17th October 1936.

No. 5979-A.—Babu Bhagaban Mahapatra, Deputy Magistrate and Deputy Collector in charge of the Sadr subdivision of the district of Balasore, is appointed to be Assistant Secretary to Government in the Education, Health and Local Self-Government Department.

The 17th October 1936.

No. 5980-A.—On being relieved of his appointment as Assistant Secretary to Government in the Education, Health and Local Self-Government Department, Babu Purna Chandra Mahanty, Deputy Magistrate and Deputy Collector, is appointed to hold charge of the Sadr subdivision of the district of Balasore.

He is vested with the powers of a Magistrate of the first class.

The 17th October 1936.

No. 5984-A.—Mr. H. W. Alderson, Deputy Magistrate and Deputy Collector on leave, is appointed to hold charge of the Sadr subdivision of the district of Cuttack.

The 17th October 1936.

No. 5987-A.—On being relieved of his appointment as Sadr Subdivisional Officer of the district of Cuttack Maulavi Musahib Khan, Deputy Magistrate and Deputy Collector, is appointed to hold charge of the Rayaghadra subdivision in the district of Koraput.

The 17th October 1936.

No. 5992-A.—Babu Satish Chandra Mitra, Deputy Magistrate and Deputy Collector in the district of Puri, is appointed to hold charge of the Sadr subdivision of the district of Puri.

The 17th October 1936.

No. 5995-A.—On being relieved of his appointment as Sadr Subdivisional Officer of the district of Puri Rai Sahib Nalini Kanta Ghosh, Deputy Magistrate and Deputy Collector, is appointed to hold charge of the Kendrapara subdivision of the district of Cuttack.

The 18th October 1936.

No. 6026-A.—Sriman Dayanidhi Patnaik Mahasayo, a Tahsildar in the Berhampur subdivision of the district of Ganjam, is appointed to be a Deputy Collector on probation and is posted to the headquarters of that subdivision.

A. F. W. DIXON,

*Offg. Chief Secy. to Government.**The 17th October 1936.*

No. 5961-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

- (a) to confer upon Babu Jadunath Naik who has been appointed to be the President of the Chaunkidari Panchayat of Union no. IV of Bhadrak police-station in the district of Balasore in place of Babu Purusottam Mohapatra, deceased (who was appointed to be the President of the said Union for a period of three years under notification no. 2730-P.R., dated the 27th June 1935, issued by the Government of Bihar and Orissa), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Union; and
- (b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending 6th July 1938 for which Babu Purusottam Mohapatra was empowered to hold the office of the President of the said Panchayat under notification no. 2730-P.R., dated the 27th June 1935.

The 18th October 1936.

No. 6020-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

- (a) to confer upon Babu Abhoy Charan Patnaik who has been appointed to be President of the Panchayat of Union no. II in police-station Jatni of the Khurda subdivision in the district of Puri, in place of Babu Bidyadhar Jagadeb (who was appointed for a period of 3 years under notification no. 2308-P.R., dated the 12th June 1935 and who has since been dismissed), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limit of the said Union; and
- (b) to declare that he may exercise the said powers during the unexpired portion of the period of 3 years ending on the 28th April 1938 for which Babu Bidyadhar Jagadeb was empowered to hold the office of President of the said Panchayat under notification no. 2308-P.R., dated the 12th June 1935.

By order of the Governor,

A. F. W. DIXON,

Offg. Chief Secretary to Government.